

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-266(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2020

NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon Buildcon Pvt. Ltd.

SECTION: 7 of IBC, 2016

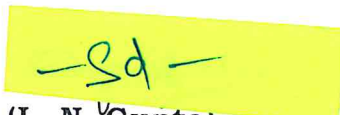
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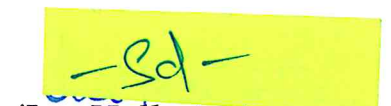
Present: Mr. Kanishk Khetan and Mr. Nipun Gautam, Advocates for the IRP

ORDER

No further progress has been brought to our notice pursuant to order dated 9.01.2020. it appears that the name of the RP has not been proposed as yet. Ld. Counsel for the IRP has also apprised this Bench that order of Admission for initiating the CIR process has also been impugned before the Hon'ble NCLAT and is coming up for disposal on 28th January 2020.

Renotify this case for further consideration on 14th February 2020.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)